

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 216 OF 2017

Dated: 13th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Delhi Bar Association

.... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. K. C. Mittal
Mr. B. P. Agarwal

Counsel for the Respondent(s) : Mr. Divyanshu Rai h/f
Mr. Nikhil Nayyar for R-1

Mr. Vishal Anand
Mr. Rahul Kinra
Mr. Anurag Bansal for R-2

ORDER

Learned counsel for respondent No.2 states that he will be filing reply by tomorrow. He may take steps to file the same on or before 21.09.2017 after serving copy on the other side. Rejoinder may be filed within four weeks thereafter.

List the matter on **16.11.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**